

Most Urgent / Out-At-Once

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following Sr. Personal Assistants/Personal Assistants are hereby detained and directed to report in the Office of CDLSA, Room No. 287, THC, Delhi sharp at 09:30 a.m. for duty in National Lok Adalat scheduled to be held on 10.12.2023 (Sunday) at Tis Hazari Courts, Delhi:-

Sl. No.	Name of the Sr. PA/PA	Present Place of Posting
1.	Sh. Deepak Kumar EC : 13871961 Mob. No. 9818584570	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
2.	Sh. Yogesh Joshi EC : 36777474 Mob. No. 9868877461	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
3.	Ms. Jyoti EC : 61574000 Mob. No. 9821615571	PA in the Court of Ms. Richa Parihar, ASJ (FTSC) (POCSO)-01, Central District, Tis Hazari Courts, Delhi.
4.	Ms. Sakshi Jain D/o Sh Manoj Kumar Jain Mob. No. 9971875449	PA in the Court of Sh. Gaurav Sharma, MM-05, Central District, Tis Hazari Courts, Delhi.
5.	Sh. Ankit Kumar EC : 70068289 Mob. No. 7531026290	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
6.	Ms. Ravinder Kaur EC : 3303 Mob. No. 9811484806	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
7.	Ms. Priyanka Rawat EC : 79647113 Mob. No. 9873338668	PA in the court of Sh. Sanjay Sharma-II, District Judge (Commercial Court)-11, Central District, Tis Hazari Courts, Delhi.
8.	Sh. Anil Kumar EC : 35795571 Mob. No. 8860519648	PA in the court of Sh. Pawan Singh Rajawat ASJ-02, Central District, Tis Hazari Courts, Delhi.
9.	Sh. Shubham Kumar Srivastav EC : 46187033 Mob. No. 8604874886	PA in the court of Ms. Ravinder Bedi District Judge (Commercial Court)-12, Central District, Tis Hazari Courts, Delhi.
10.	Sh. Akhil Rawat S/o Sh. N.S Rawat Mob. No. 9718888738	PA in the court of Ms. Richika Tyagi , Digital Traffic Court, Central District, Tis Hazari Courts, Delhi.
11.	Sh. Kali Yadav EC: 10646492 Mob. No. 7838963675	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
12.	Ms. Priya Jarwal EC : 53547513 Mob. No. 9318374248	PA in the court of Sh. Rajesh Kumar, ASJ (SC-POCSO), Central District, Tis Hazari Courts, Delhi.
13.	Ms. Harsha EC : 38126305 Mob. No. 7838469355	PA in the court of Sh. Deepak Kumar-I ACMM-01, Central District, Tis Hazari Courts, Delhi.

14.	Sh. Amit Chaurasia EC: 3044 Mob. No. 9013124926	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
15.	Sh. Sumit Kumar EC : 93061806 Mob. No. 8529109397	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.

Note: Non-compliance of this order shall be considered deliberate insubordination and the official/s shall be placed under suspension and disciplinary action shall be taken against the erring official/s, as per rules.



(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI


No. 90571-601 /Admn-I/P & T/HQs/2023

Dated, Delhi the 8 DEC 2023

Copy forwarded for information and necessary action to:-

1. The Ld. Member Secretary, Delhi State Legal Services Authority, RACC, New Delhi.
2. The Secretary, DLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch, Central, Tis Hazari Courts, Delhi.
4. The Administrative Officer (Judl.), Administration Branch-1 / Computer Branch, Central, THC, Delhi.
5. The Personal Office of the undersigned.
6. The Officials concerned for necessary compliance.
7. The Dealing Assistant, Layers Séat, Computer Branch, Central, THC, Delhi.
8. The PRO/APRO, Tis Hazari Courts, Delhi.
9. The Web-site Committee, Tis Hazari Courts, Delhi.


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